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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No.424/KB/2017

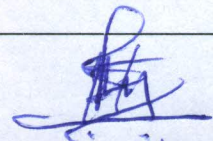
Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th November 2017, 10.30 A.M

Name of the Company	Mamtora Lens Technology (P) Ltd		
Under Section	2 (41)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. LUDRA NARAYAN PAUL
COMPANY SECRETARY
IN WHOLE TIME PRACTICE

PETITIONER


10/11/2017

ORDER

Ld. Counsel for the petitioner is present.

List on 18/12/2017.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)